THE MINISTER OF MINES (SHRI PRALHAD JOSHI): (a) and (b) The mining leases expiring in March, 2020 are to be reallocated through auction as per the current regime of the MMDR Act, 1957. The Government is taking all possible steps to maintain continuity in production and supply of minerals.

[RAJYA SABHA]

## **National Mineral Exploration Trust**

- 909. PROF. M. V. RAJEEV GOWDA: Will the Minister of MINES be pleased to state:
- (a) details of the funds collected under the National Mineral Exploration Trust (NMET) in the last three years, State-wise;
- (b) whether the NMET is planning on exploring areas in environment-sensitive regions;
- (c) if so, details thereof, and steps that will be taken to prevent harm to the regions;
- (d) whether the NMET is planning on exploring areas in any regions pertaining to particularly vulnerable tribal groups; and
- (e) if so, details thereof, and steps that will be taken to prevent any kind of harm to these groups?

THE MINISTER OF MINES (SHRI PRALHAD JOSHI): (a) to (e) The State-wise details of fund received in National Mineral Exploration Trust Fund in the last three Financial Years, *i.e.*, from 2016-17 to 2018-19 is given in the Statement (*See* below).

Exploration work funded by NMET is carried out by the exploration agencies after obtaining necessary approvals/clearances from the concerned State Government and other agencies/Departments.

Statement

Details of fund received during the last three years under NMET

State	2016-17	2017-18	2018-19
1	2	3	4
Andhra Pradesh	55,929,322	17,110,843	4,407,756
Chhattisgarh	1,118,159,537	925,739,597	658,558,584

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1	2	3	4	
Goa	53,617,804	135,798,164	82,195,648	
Gujrat	72,964,299	36,342,742	19,679,034	
Himachal Pradesh	23,945,571	15,838,601	13,887,687	
Jammu and Kashmir	0	2,440,419	365,337	
Jharkhand	423,912,667	444,561,775	123,235,251	
Karnataka	208,987,675	358,490,377	187,839,285	
Kerala	0	1,032,338	498,398	
Madhya Pradesh	441,254,162	169,421,743	201,551,145	
Maharashtra	25,861,079	84,252,864	17,510,854	
Odisha	1,038,803,189	1,229,375,655	73,190,329	
Rajasthan	494,376,801	240,288,568	95,069,273	
Tamil Nadu	140,231,688	113,009,840	77,652,319	
Telangana	374,425,235	156,430,328	415,865,375	
Uttar Pradesh	99,614,712	0	16,954,015	
West Bengal	3,919,077	2,953,060	0	
Undifferentiated Misc. Receipts	806,137,158	2,089,253,970	498,364,461	
Total	5,382,139,976	6,022,340,884	2,486,824,751	

Illegal sand mining in Pangan river

 $\dagger 910.$  SHRI RAM VICHAR NETAM: Will the Minister of MINES be pleased to state:

- (a) whether Government is aware of the illegal sand mining taking place in the Pangan river in Chhattisgarh;
- (b) if so, the details thereof and the steps being taken by Government to prevent the illegal sand mining in Pangan river and the action taken against the mining mafia in Chhattisgarh during the last three years and the current year; and

†Original notice of the question was received in Hindi.